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(2019) 12 AP CK 0001

Andhra Pradesh High Court

Case No: Writ Petition No. 281 Of 2019, IA No. 5 Of 2013, 4 Of 2019

G. Venkateswara rao And Other

APPELLANT

Vs

State Of Andhra Pradesh And

Ors

RESPONDENT

Date of Decision: Dec. 11, 2019

Acts Referred:

• Indian Telegraph Act, 1885 - Section 16

• Electricity Act, 2003 - Section 164

Hon'ble Judges: T. Rajani, J

Bench: Single Bench

Advocate: M. Radhakrishna, Y. Nagi Reddy, Y.V. Ravi Kumar, B.V. Krishna Reddy

Final Decision: Disposed Of

Judgement